NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. M	IOHD SHARIEF TARIQ, M	 IEMBER - JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	:TCP/57/2016	
NAME OF THE PETITIONER(S)	: T.O. Abraham	
NAME OF THE RESPONDENT(S)	:Cavunal Rubber Estate	s (P) Limited and 5 other
UNDER SECTION	: 111, 397/398, 402, 403,	406 and Schedule XI
S.No. Name (in Capital)	Represented by	Signature
1. KAUSHIK NI SHARMA - Saivihani Mangharkarmani	Council for Respondent orb. 3 Council Land.	Signature Kailodoff Ui

<u>ORDER</u>

Counsels for both the parties are present and prayed for adjournment to submit final arguments. At request, time is enlarged. Put up on 14.12.2017 at 10.30 A.M.

← Sel ~ MEMBER (JUDICIAL)

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